



पेंशन निधि विनियामक और विकास प्राधिकरण  
PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

**PUBLIC NOTICE**

PFRDA/16/06/20/0080/2018-REG-AGGR

Date: 18<sup>th</sup> July 2025

To All Stakeholders,

**Subject: Surrender of Certificate of Registration of LIC Housing Finance Ltd as Point of Presence (*Erstwhile registered as an Aggregator under NPS-Lite Swavalamban Scheme*).**

It is brought to the notice of the public at large that LIC Housing Finance Ltd ("LIC HFL"), which is registered as a Point of Presence (*Erstwhile registered as Aggregator*) under PFRDA (Point of Presence) Regulations, 2018 for distributing NPS-Lite Swavalamban Scheme, has been de-registered with effect from 09.07.2025 as per Regulation 30 of PFRDA (Point of Presence) Regulations, 2018.

Further, it is to be noted that all the NPS-Lite Swavalamban Scheme subscribers of LIC HFL have been migrated to PoP-Life Insurance Corporation of India. So, all the subscribers of PoP-LIC HFL shall contact Life Insurance Corporation of India branches for performing any transactions or availing any services related to the NPS-Lite Swavalamban Scheme.

**Chief General Manager**

**(Regulation & Supervision - PoP Department)**